

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 119/08/2019T.A./260/31/2016P B SAHU

-V/S-

M/O HUMAN RESOURCE DEVELOPMENT ITEM NO:23 FOR APPLICANTS(S) Adv. :Mr. L. Jena appears on behalf of Mr. A.K. Mishra

FOR RESPONDENTS(S) Adv.:None for the Respondents.

Notes of The Registry	Order of The Tribunal
	<p>Mr. L. Jena, Ld. Counsel appears on behalf of Mr. A. K. Mishra, Ld. Counsel for the applicant submitted that he has filed a memo for withdrawing the T.A since the applicant has superannuated from the service. Prayer is allowed.</p> <p>Accordingly, the T.A is treated as disposed of as withdrawn.</p> <div style="border: 1px solid blue; padding: 5px; text-align: center;"><p>(GOKUL CHANDRA PATI) MEMBER (A)</p></div> <p>pms</p>